



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 26<sup>th</sup> September 2023

**ORDER**

Hon'ble Member (T) Dr. Binod Kumar Sinha. is on leave from 03.10.2023 to 13.10.2023.

There shall be Special Bench at New Delhi from 03.10.2023 to 13.10.2023 to attend to matters listed before Hon'ble Member (J) Shri M.S.S. Sundaram and Hon'ble Member (T) Dr. Binod Kumar Sinha. The Special Bench shall comprise of:

**Special Bench at NCLT, New Delhi- Court No. IV**

1. Hon'ble Member (J) Shri M.S.S. Sundaram
2. Hon'ble Member (T) Shri Rahul Prasad Bhatnagar

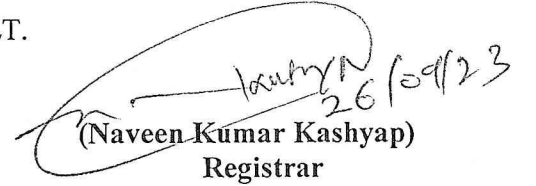
Hon'ble Member (T) Shri Rahul Prasad Bhatnagar shall first take up the matters of the Special Bench (NCLT New Delhi- Court No. IV) and then attend to matters of their own Division Bench (NCLT New Delhi- Court No. VI) as per Hon'ble Members convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 18.08.2023 from 03.10.2023 to 13.10.2023 only.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.

  
(Naveen Kumar Kashyap)  
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.